

so that this area could be connected with other parts of the country. In this way, Gorakhpur and North Bihar would have a direct link with South India and it would also help in the development of this backward area.

I would request Government that keeping in view the religious importance of Ayodhya and with a view to provide facilities to the pilgrims and the tourists, this work may be undertaken. Besides, an Express train should also be run between Ayodhya and Prayag, which are places of pilgrimage.

[*English*]

- (iii) Need to start the proposed construction of Mathura-Alwar Railway line immediately and from the Alwar town.

SHRI RAM SINGH YADAV (Alwar): Sir, Mathura-Alwar (B.G. 119.75 RM) new railway line has been approved and inaugurated by the former Minister of Railways.

Total cost of the project was estimated at Rs. 34.75 crores approximately. Inaugural function was performed of village Ramgarh and foundation stone was laid by the Railway Minister. Financial allocation of Rs. one lakh was provided in the Railway Supplementary Budget, 1983-84. Indian Railways Year Book, 1983-84 has also specifically mentioned that Mathura-Alwar (B.G. 119.75 KM) new railway line has been approved and construction work inaugurated.

In the Railway Budget, 1985-86 an allocation of Rs. 1,31,84,000/- has been made for construction of Mathura-Alwar (B.G. 119.75) new railway line. Agricultural lands of villages of Alwar and Ramgarh Tehsils are being acquired for construction of this railway line. Land Acquisition Officer, Government of Rajasthan, Jaipur has already initiated proceedings for acquisition of agricul-

ture lands for the railway track. But the proceedings need to be expedited and construction work should immediately start from Alwar town.

I, therefore, urge upon the Minister of Railways, Government of India that construction work should start immediately and it should start from Alwar town.

- (iv) Need to launch a special drive to clear all pending cases for sanction of pension to certain waiting freedom fighters

PROF. NARAIN CHAND PARASHAR (Hamirpur): Sir, A large number of freedom fighters/ex-INA personnel who are in their old age are still waiting for the sanction of the Freedom Fighters pension to them. Many of them are nearing the point of death. It is, therefore, essential that the Union Government launches a special drive to clear all cases for the sanction of this pension and ensure that applications pending on flimsy grounds/objections/verifications are disposed of quickly.

I request the Union Home Minister to launch this drive immediately.

- (v) Need to set up a fishing harbour at Paradeep without further delay

SHRIMATI JAYANTI PATNAIK (Cuttack): The proposal for establishment of a modern fishing harbour at Paradeep was initiated in 1972. The Government of Orissa had pursued this matter at the level of Union Ministers at different periods. The Programme Evaluation Organisation of the Planning Commission has submitted the report in favour of the construction of a fishing harbour at Paradeep Port.

The estimates on development of fishing harbour at Paradeep Port were prepared and sent to the Government of India about nine years back. The former Union Minister of Agriculture